

Cause List for Mediation Centre

Date : 07/01/2025

Mediator : Ms. Anju Sharma, Advocate

Case No.: 669/24	Case Id: 2411M09830	Referring Judge : Sh. Rahul Verma, DJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 11:00:00 AM	
M/S SAMPARN FINANCE CO	Vs.	NIKHIL SHARMA	
		Total Days spent :	46
Case No.: 1032/21	Case Id: 2412M10206	Referring Judge : Ms. Shivli Talwar, DJS	
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time : 11:30:00 AM	
STATE	Vs.	RAVINDER	
		Total Days spent :	32
Case No.: 1145/22	Case Id: 2409M07680	Referring Judge : Ms. Tapasya Aggarwal, DJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 12:00:00 PM	
RAJEDNER CHHABRA	Vs.	MUNICIPAL CORPORATION OF DELHI & ORS	
		Total Days spent :	116
Case No.: 620/21	Case Id: 2409M07679	Referring Judge : Ms. Tapasya Aggarwal, DJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 12:00:00 PM	
DEEPA MALHOTRA	Vs.	RAJENDER CHHABRA	
		Total Days spent :	116
Case No.: 558/24	Case Id: 2411M09784	Referring Judge : Sh. Umang Joshi, DJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 12:30:00 PM	
NAND KISHORE SONKER	Vs.	MANJU BAHL & ORS	
		Total Days spent :	46
Case No.: 6812/24	Case Id: 2412M10744	Referring Judge : Ms. Shreya Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
TATA CAPITAL LTD	Vs.	PANKAJ PARASHAR	
		Total Days spent :	18
Case No.: 00236/22	Case Id: 2412M10205	Referring Judge : Ms. Sukriti Singh, DJS	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time : 2:00:00 PM	
STATE	Vs.	JASPREET KAUR ETC	
		Total Days spent :	32
Case No.: 790/24	Case Id: 2412M10191	Referring Judge : Sh. Ajay Pandey, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
TATA CAPITAL LTD	Vs.	DHARAM RAJ CONTRACT INDIA PVT LTD	
		Total Days spent :	32
Case No.: 914/24	Case Id: 2412M10190	Referring Judge : Sh. Ajay Pandey, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	

Cause List for Mediation Centre

Date : 07/01/2025

TATA CAPITAL LTD

Vs. DHARAM RAJ INDIA PVT LTD

Total Days spent : 32

Case No.: 789/24

Case Id: 2412M10189

Referring Judge :

Sh. Ajay Pandey, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

TATA CAPITAL LTD

Vs. DHARAM RAJ INDIA PVT LTD

Total Days spent : 32

Case No.: 5243/23

Case Id: 2412M10477

Referring Judge :

Ms. Meena Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

SHRIRAM FINANCE LTD

Vs. JAI BHAGWAN

Total Days spent : 25

Case No.: 1024/23

Case Id: 2412M10763

Referring Judge :

Sh. Sanjeev Kumar, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:30:00 PM

M/S A B STEEL

Vs. M/S HINDUSTAN AERO SYSTEMS PVT LTD

Total Days spent : 18

Case No.: 1384/22

Case Id: 2412M10764

Referring Judge :

Sh. Sahil Gupta, DJS

Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /

Hearing Time : 3:00:00 PM

BHARAT @ SONU

Vs. SURESH @ MONU & ANR

Total Days spent : 18

Total : 13

Mediator : Ms. Anshu Priyadarshini, Advocate

Case No.: 2247/23

Case Id: 2410M08561

Referring Judge :

Ms. Aditi Chaudhary, DHJS

Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL

Hearing Time : 11:00:00 AM

NIPUN AGGARWAL

Vs. SAKSHI BINDAL

Total Days spent : 95

Case No.: 177/13

Case Id: 2409M07400

Referring Judge :

Sh. Vinod Kumar, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 11:00:00 AM

STATE

Vs. ARVIND KUMAR

Total Days spent : 123

Case No.: 9181/19

Case Id: 2412M10687

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

RAJESH KUMAR GUPTA

Vs. M/S COROMANDEL AGRICO PVT LTD

Total Days spent : 18

Case No.: 9184/19

Case Id: 2412M10688

Referring Judge :

Ms. Surabhi Sethi, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

Cause List for Mediation Centre

Date : 07/01/2025

RAJESH KUMAR GUPTA

Vs. M/S COROMANDEL AGRICO PVT LTD

Total Days spent : 18

Case No.: 4015/20 Case Id: 2412M10976 Referring Judge : Ms. Neha Goel, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM

SUNITA Vs. SANDEEP SHARMA

Total Days spent : 11

Case No.: 4016/20 Case Id: 2412M10977 Referring Judge : Ms. Neha Goel, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 3:00:00 PM

RAJIV KUMAR Vs. SANDEEP SHARMA

Total Days spent : 11

Total : 6

Mediator : Ms. Gayatri Aggarwal, Advocate

Case No.: 909/24 Case Id: 2412M10742 Referring Judge : Ms. Neha Paliwal, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:00:00 AM

IMRAN Vs. AJAY KUMAR

Total Days spent : 18

Case No.: 1948/23 Case Id: 2411M09408 Referring Judge : Ms. Aditi Chaudhary, DHJS
Case Type : MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL Hearing Time : 11:00:00 AM

JYOTI Vs. RAJAN

Total Days spent : 60

Case No.: 205/24 Case Id: 2410M08868 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:00:00 AM

M/S DHRUV INDUSTRIES LTD Vs. M/S DELCON ELECTRONICS PVT LTD

Total Days spent : 81

Case No.: 790/13 Case Id: 2411M09566 Referring Judge : Sh. Rinku Jain, DJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:30:00 AM

LAXMI CHHIKARA Vs. BIMLA DAHIYA

Total Days spent : 53

Case No.: 8948/22 Case Id: 2412M10465 Referring Judge : Sh. Pranjal Gangwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM

M/S AJAY INDUSTRIAL CORPORATION LTD Vs. M/S M G ENTERPRISES

Total Days spent : 25

Case No.: 5/24 Case Id: 2408M07183 Referring Judge : Sh. Hem Raj, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM

Cause List for Mediation Centre

Date : 07/01/2025

ZEBA BEG

Vs. SAWATANTRA DEVI

Total Days spent : 130

Total : 6

Mediator : Ms. Jagdeep Kaur, Advocate

Case No.: 1365/22 Case Id: 2410M08695 Referring Judge : Sh. Rakesh Kumar-IV, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM
BSES RPL Vs. SURINDER KAUR
Total Days spent : 89

Case No.: 8537/22 Case Id: 2409M07972 Referring Judge : Ms. Meena Chauhan, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
SHRIRAM CITY UNION FINANCE LTD Vs. MALLIKA MAHAJAN
Total Days spent : 109

Case No.: 407/24 Case Id: 2411M09619 Referring Judge : Sh. Neeraj Sharma, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
INDER DEEP CHOPRA Vs. TIRATH SINGH & ANR
Total Days spent : 53

Case No.: 8500/23 Case Id: 2412M11010 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
RUCHI BANSAL Vs. RACHNA GUPTA
Total Days spent : 11

Case No.: 594/23 Case Id: 2412M10994 Referring Judge : Sh. Chatinder Singh, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:30:00 PM
STATE Vs. MANNU KAPOOR
Total Days spent : 12

Case No.: 8501/23 Case Id: 2412M11009 Referring Judge : Ms. Aradhana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM
AMIT BANSAL Vs. RACHNA GUPTA
Total Days spent : 11

Total : 6

Mediator : Ms. Samta Jain, Advocate

Case No.: 273/22 Case Id: 2412M10686 Referring Judge : Ms. Neha Paliwal, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 11:00:00 AM
MOHD HAROON Vs. MOHD FAISAL

Cause List for Mediation Centre

Date : 07/01/2025

				Total Days spent :	18	
Case No.:	505/24	Case Id:	2409M08202	Referring Judge :	Sh. Sanjay Jindal, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	11:30:00 AM	
CANARA BANK		Vs.	SUMIT			
				Total Days spent :	102	
Case No.:	5262/24	Case Id:	2412M10472	Referring Judge :	Sh. Abhay Choudhary, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM	
PRAMILA UPADHYAY		Vs.	RAMESH CHANDRA			
				Total Days spent :	25	
Case No.:	2273/23	Case Id:	2412M10483	Referring Judge :	Ms. Sana Khan, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM	
BAJRAN LAL JANGID		Vs.	MOHAN LAL JAIN			
				Total Days spent :	25	
Case No.:	130/13	Case Id:	2411M09577	Referring Judge :	Ms. Payal Singhal, DJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:00:00 PM	
STATE		Vs.	SUNIL SHARMA			
				Total Days spent :	53	
Case No.:	228/19	Case Id:	2411M09790	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Hearing Time :	12:30:00 PM	
STATE		Vs.	SACHIN ETC			
				Total Days spent :	46	
Case No.:	487/23	Case Id:	2412M10481	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:30:00 PM	
GURMINDER SINGH		Vs.	MOHINI DEVENDER CHANDOLIA			
				Total Days spent :	25	
Case No.:	1036/23	Case Id:	2412M10294	Referring Judge :	Sh. Umang Joshi, DJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:30:00 PM	
RAJESH KUMAR		Vs.	MUKESH KUMAR			
				Total Days spent :	32	
Case No.:	603/23	Case Id:	2412M10188	Referring Judge :	Ms. Hemani Malhotra, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:30:00 PM	
JASPREET SINGH		Vs.	M/S SUPER MARCHE 37 TRADERS LLP & ORS			
				Total Days spent :	32	
Total :	9					

Cause List for Mediation Centre

Date : 07/01/2025

Mediator : Ms. Santosh Snehi Mann, Retd. Judicial Officer

Case No.:	2241/23	Case Id:	2412M10750	Referring Judge :	Sh. Anubhav Bijalwan, DJS	Hearing Time :	11:00:00 AM	Total Days spent :	18
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
MUTHOOT FINANCE LTD		Vs.	RAJMAN YADAV						
Case No.:	1991/24	Case Id:	2411M09774	Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	11:30:00 AM	Total Days spent :	46
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
M/S MAGNOVA PETROCHEM PVT LTD		Vs.	M/S RIKKI OVERSEAS PVT LTD						
Case No.:	1228/21	Case Id:	2412M10749	Referring Judge :	Ms. Komal Garg, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	18
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
STATE		Vs.	JOGA SINGH						
Case No.:	1791/24	Case Id:	2412M10201	Referring Judge :	Ms. Pooja Yadav, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	32
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
IQBAL KAUR		Vs.	S PRITPAL SINGH						
Case No.:	193/24	Case Id:	2411M10048	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	39
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY								
GHANSHYAM SINGH		Vs.	MAZHAR HUSSAIN						
Total :	5								

Mediator : Not Assigned, NIL

Case No.:	287/21	Case Id:	2412M10283	Referring Judge :	Sh. Ram Lal Meena, DHJS	Hearing Time :	11:30:00 AM	Total Days spent :	31
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT								
BSES YPL		Vs.	AADIL						
Case No.:	3126/17	Case Id:	2501M00030	Referring Judge :	Ms. Divya Gupta, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	-3
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
DELHI PINJRAPOLE SOCIETY REGD		Vs.	KISHORE KUMAR						
Case No.:	2172/21	Case Id:	2501M00031	Referring Judge :	Ms. Manisha Bhau, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
AMARJIT SINGH		Vs.	RISHAB BHATIA						

Cause List for Mediation Centre

Date : 07/01/2025

				Total Days spent :	-3
Case No.:	38/24	Case Id:	2501M00029	Referring Judge :	Ms. Richa Sharma, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	12:00:00 PM
MEENA CHAUHAN		Vs.	PINTU SHARMA		
				Total Days spent :	-3
Case No.:	1174/23	Case Id:	2501M00028	Referring Judge :	Ms. Pooja Yadav, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
SWETA KAKKAR		Vs.	IMRAN KHAN		
				Total Days spent :	-3
Case No.:	635/22	Case Id:	2501M00041	Referring Judge :	Ms. Aakanksha, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 PM
STATE		Vs.	RAVI GOLE		
				Total Days spent :	-3
Case No.:	1200/24	Case Id:	2501M00038	Referring Judge :	Sh. Nikhil Chopra, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:30:00 PM
HERO INVEST CORP PVT LTD		Vs.	MALHOTRA ENTERPRISES		
				Total Days spent :	-3
Case No.:	542/20	Case Id:	2501M00040	Referring Judge :	Ms. Neha Paliwal, DHJS
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	12:30:00 PM
HINDUSTAN UNILEVER LTD		Vs.	ASHOK KUMAR		
				Total Days spent :	-3
Case No.:	582/23	Case Id:	2501M00039	Referring Judge :	Ms. Shagun Sharma, DHJS
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:30:00 PM
MOHD JUNAID IBRAHIM		Vs.	MOHD USMAN @ SHAHID & ORS		
				Total Days spent :	-3
Case No.:	215/23	Case Id:	2501M00037	Referring Judge :	Sh. Shiv Kumar, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:30:00 PM
KAMALJEET KAUR ARORA		Vs.	SHAHID ALI		
				Total Days spent :	-3
Case No.:	408/21	Case Id:	2501M00036	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM
STATE		Vs.	HEENA KHAN		
				Total Days spent :	-3
Case No.:	457/21	Case Id:	2501M00034	Referring Judge :	Sh. Ram Lal Meena, DHJS
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	12:30:00 PM

Cause List for Mediation Centre

Date : 07/01/2025

STATE	Vs.	MOHD GULZAR	Total Days spent :	-3
Case No.: 227/21	Case Id: 2501M00033	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time :	12:30:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				
BSES YPL	Vs.	TANNO & ANR	Total Days spent :	-3
Case No.: 458/21	Case Id: 2501M00035	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time :	12:30:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				
STATE	Vs.	HEENA	Total Days spent :	-3
Case No.: 322/21	Case Id: 2501M00032	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time :	12:30:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				
STATE	Vs.	TANVEER	Total Days spent :	-3
Case No.: 1820/24	Case Id: 2501M00054	Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time :	2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
POORVI	Vs.	SURAJ SINGH & ORS	Total Days spent :	-3
Case No.: 841/24	Case Id: 2501M00053	Referring Judge : Sh. Manoj Kumar Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				
SINGH RAM ROHILLA & ORS	Vs.	ROHILLATAANK CHARITABLE TRUST	Total Days spent :	-3
Case No.: 5307/20	Case Id: 2501M00052	Referring Judge : Sh. Amit Rana, DJS	Hearing Time :	2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
M/S LOGIX DISTRIBUTORS PVT LTD	Vs.	USHA JAIN	Total Days spent :	-3
Case No.: 5308/20	Case Id: 2501M00051	Referring Judge : Sh. Amit Rana, DJS	Hearing Time :	2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				
M/S V G PLASICS PVT LTD	Vs.	USHA JAIN	Total Days spent :	-3
Case No.: 778/22	Case Id: 2501M00055	Referring Judge : Sh. Ajay Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				
NARENDRA CHALLA	Vs.	EMPIRE HOME APPLIANCES	Total Days spent :	-3
Case No.: 1216/24	Case Id: 2501M00050	Referring Judge : Ms. Neha Pandey, DJS		

Cause List for Mediation Centre

Date : 07/01/2025

Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /	Hearing Time :	2:00:00 PM
KRISHNA DEVI	Vs. RAKHI NASKAR	Total Days spent :	-3
Case No.:	292/24	Case Id:	2501M00049
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Kapil Gupta, DJS
M/S KRISHNA ENTERPRISES	Vs. M/S CIBACA ELECTRICAL APPLIANCES	Hearing Time :	2:00:00 PM
		Total Days spent :	-3
Case No.:	441/22	Case Id:	2501M00060
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Sh. Naresh Kumar Laka, DHJS
SUMITRA VERMA	Vs. MANISH VERMA	Hearing Time :	2:00:00 PM
		Total Days spent :	-3
Case No.:	780/22	Case Id:	2501M00056
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Referring Judge :	Sh. Ajay Gupta, DHJS
NARENDRA CHALLA	Vs. GEMCARE APPLIANCES PVT LTD & ORS	Hearing Time :	2:00:00 PM
		Total Days spent :	-3
Case No.:	9984/16	Case Id:	2501M00063
Case Type :	PARTITION : SUIT FOR PARTITION	Referring Judge :	Sh. Anil Chandhel, DHJS
AVINASH KUMAR SABHARWAL	Vs. PROMILA CHADHA	Hearing Time :	2:00:00 PM
		Total Days spent :	-3
Case No.:	2805/21	Case Id:	2501M00057
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Sh. Ankit Solanki, DJS
RAJINDER SINGH	Vs. PUSHPDANT JAIN	Hearing Time :	2:00:00 PM
		Total Days spent :	-3
Case No.:	10071/23	Case Id:	2501M00058
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Referring Judge :	Ms. Aradhana, DJS
NAVEEN KUMAR SIDANA	Vs. KIRAN SIDANA	Hearing Time :	2:00:00 PM
		Total Days spent :	-3
Case No.:	497/21	Case Id:	2501M00059
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS	Referring Judge :	Ms. Shivli Talwar, DJS
STATE	Vs. ACHAL PURI	Hearing Time :	2:00:00 PM
		Total Days spent :	-3
Case No.:	23/23	Case Id:	2501M00048
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.	Referring Judge :	Sh. Murari Prasad Singh, DHJS
SHIKHA SINGH	Vs. SAURABH SINGH	Hearing Time :	2:00:00 PM
		Total Days spent :	-3

Cause List for Mediation Centre

Date : 07/01/2025

Case No.: 12309/18 Case Id: 2501M00062 Referring Judge : Ms. Surabhi Sethi, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
JANA SMALL FINANCE BANK LTD Vs. ANITA
Total Days spent : -3

Case No.: 276/24 Case Id: 2501M00045 Referring Judge : Ms. Akansha Gautam, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM
PRIYA Vs. SIDDHARTH JAISWAL
Total Days spent : -3

Case No.: 510/23 Case Id: 2501M00061 Referring Judge : Sh. Dharmender Singh, DHJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 2:00:00 PM
CHANCHAL KHURANA Vs. RUCHIKA KHURANA
Total Days spent : -3

Case No.: 6915/24 Case Id: 2501M00065 Referring Judge : DLSA West, DLSA (West)
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 2:00:00 PM
GURBACHAN LAL MAKHIJA Vs. BANIYA KI DUKAN PVT LTD
Total Days spent : -3

Case No.: 09/18 Case Id: 2501M00042 Referring Judge : Sh. Shashank Nandan Bhatt, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. ANIL
Total Days spent : -3

Case No.: 176/24 Case Id: 2501M00047 Referring Judge : Sh. Rishabh Tanwar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
M/S SUMITOMO CHEMICAL INDIA LTD Vs. M/S GUJRAT SEEDS PESTICIDES & ANR
Total Days spent : -3

Case No.: 2899/19 Case Id: 2501M00046 Referring Judge : Sh. Umang Joshi, DJS
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM
PANNA DEVI @ PANA DEVI Vs. AJAY KUMAR & ANR
Total Days spent : -3

Case No.: 08/18 Case Id: 2501M00043 Referring Judge : Sh. Shashank Nandan Bhatt, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
STATE Vs. NEELAM
Total Days spent : -3

Case No.: 333/23 Case Id: 2501M00044 Referring Judge : Ms. Shivali Sharma, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
VINITA ANAND Vs. MOHIT GUPTA
Total Days spent : -3

Cause List for Mediation Centre

Date : 07/01/2025

Case No.:	484/23	Case Id:	2501M00064	Referring Judge :	Sh. Gaurav Goyal, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:30:00 PM		
STATE		Vs.	MANOJ			Total Days spent :	-3

Total : 39

Mediator : Sh. Dharamvir Gupta, Advocate

Case No.:	583/24	Case Id:	2411M09606	Referring Judge :	Ms. Hemani Malhotra, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	11:00:00 AM		
PNB		Vs.	AMAN GUPTA			Total Days spent :	52

Total : 1

Mediator : Sh. Hitesh Sharma, Advocate

Case No.:	264/21	Case Id:	2410M08687	Referring Judge :	Sh. Ram Lal Meena, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			Hearing Time :	2:00:00 PM		
STATE		Vs.	SHAKEEL AHMED			Total Days spent :	89

Case No.:	167/20	Case Id:	2410M09148	Referring Judge :	Sh. Neeraj Sharma, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
MOHD KASHIF		Vs.	MOHD HAMID			Total Days spent :	74

Case No.:	1817/23	Case Id:	2412M11014	Referring Judge :	Sh. Ankit Solanki, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM		
SANJAY PAHWA		Vs.	SATYAVIR SINGH			Total Days spent :	11

Case No.:	138/24	Case Id:	2410M08747	Referring Judge :	Sh. Digvinay Singh, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:30:00 PM		
SHRIRAM FINANCE LTD		Vs.	HARSH DEV THAKUR			Total Days spent :	88

Case No.:	3469/24	Case Id:	2412M10759	Referring Judge :	Ms. Surabhi Sethi, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:30:00 PM		
HDFC BANK LTD		Vs.	DEEPAK KUMAR JENA			Total Days spent :	18

Case No.:	2630/21	Case Id:	2412M10517	Referring Judge :	Sh. Ankit Solanki, DJS		
-----------	---------	----------	------------	-------------------	------------------------	--	--

Cause List for Mediation Centre

Date : 07/01/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:30:00 PM				
REKHA	Vs. JITENDER GUPTA	Total Days spent :	25				
Case No.:	3499/23	Case Id:	2411M09621	Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	2:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:30:00 PM				
SHRIRAM CITY UNION FINANCE LTD	Vs. BISHUN PRASAD	Total Days spent :	53				
Total :	7						

Mediator : Sh. Rajiv Thukral, Advocate

Case No.:	3786/2021	Case Id:	2411M10052	Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	11:30:00 AM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	11:30:00 AM				
M/S AKARA CAPITAL ADVISORS PVT LTD	Vs. MANOJ KUMAR	Total Days spent :	39				
Case No.:	751/24	Case Id:	2412M11015	Referring Judge :	Sh. Abhay Choudhary, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:00:00 PM				
SHRIRAM FINANCE LTD	Vs. ANKIT	Total Days spent :	11				
Case No.:	702/22	Case Id:	2412M10209	Referring Judge :	Ms. Shruti Sharma-II, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE	Hearing Time :	2:00:00 PM				
SHWETA	Vs. GULSHAN CHAWLA	Total Days spent :	32				
Case No.:	25/23	Case Id:	2412M11006	Referring Judge :	Sh. Manoj Kumar, DHJS	Hearing Time :	2:30:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:30:00 PM				
ANITA AGARWAQL	Vs. M/S BASHESHAR LAL AMIT KUMAR	Total Days spent :	11				
Case No.:	2608/22	Case Id:	2412M11007	Referring Judge :	Sh. Manoj Kumar, DHJS	Hearing Time :	2:30:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)	Hearing Time :	2:30:00 PM				
M/S BASHESHAR LAL AMIT KUMAR	Vs. ANITA AGARWAL	Total Days spent :	11				
Total :	5						

Mediator : Sh. Ramesh Sethi, Advocate

Case No.:	3668/19	Case Id:	2411M10040	Referring Judge :	Ms. Katyayini Sharma Kandwal, DJS	Hearing Time :	12:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	12:00:00 PM				

Cause List for Mediation Centre

Date : 07/01/2025

HOLY FAITH INTERNATIONSL PVT LTD

Vs. D R AGRAWAL

Total Days spent : 39

Case No.: 7701/23

Case Id: 2411M09406

Referring Judge :

Sh. Arjun Kirar, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:00:00 PM

TARKESHWAR YADAV

Vs. M/S SHREE CHEM HOUSE

Total Days spent : 60

Case No.: 9086/21

Case Id: 2412M10200

Referring Judge :

Ms. Meena Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 12:30:00 PM

THE KRISHNA COOP URBAN TC SOCIETY

Vs. SHESH RAJ

Total Days spent : 32

Case No.: 637/24

Case Id: 2412M10295

Referring Judge :

Ms. Charu Aggarwal, DHJS

Case Type : MATRIMONIAL : PETITION FOR DIVORCE

Hearing Time : 12:30:00 PM

MAGANJOT SINGH

Vs. MANPREET KAUR

Total Days spent : 32

Case No.: 476/23

Case Id: 2412M10755

Referring Judge :

Sh. Sanjay Jindal, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:00:00 PM

M/S GOODFAITH DEALERS LTD

Vs. M/S LAKHANI RUBBER PRODUCTS PVT LTD & ORS

Total Days spent : 18

Case No.: 2095/20

Case Id: 2412M10984

Referring Judge :

Sh. Sidhant Krishan Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

M/S AYE FINANCE LTD

Vs. SARFARAZ

Total Days spent : 11

Case No.: 216/17

Case Id: 2412M10468

Referring Judge :

Ms. Akriti Mahendru, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:30:00 PM

STATE

Vs. SUSHMA DEVI & ORS

Total Days spent : 25

Case No.: 215/17

Case Id: 2412M10467

Referring Judge :

Ms. Akriti Mahendru, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:30:00 PM

STATE

Vs. DEEPAK KUMAR

Total Days spent : 25

Case No.: 1218/24

Case Id: 2412M10685

Referring Judge :

Ms. Shreya Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

M/S VIP JEWELLERS PVT LTD

Vs. VIJAY KUMAR ARORA

Total Days spent : 18

Total : 9

Cause List for Mediation Centre

Date : 07/01/2025

Mediator : Sh. Sanjay Aggarwal, Advocate

Case No.: 137/13	Case Id: 2412M10479	Referring Judge : Sh. Chatinder Singh, DJS	Hearing Time : 12:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs.	ARVIND KUMAR	Total Days spent : 25
Case No.: 1512/23	Case Id: 2412M10754	Referring Judge : Ms. Neha Pandey, DJS	Hearing Time : 12:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
RAKESH GARG	Vs.	KHEVENDER DAGA & ORS	Total Days spent : 18
Case No.: 286/19	Case Id: 2409M08190	Referring Judge : Sh. Ram Lal Meena, DHJS	Hearing Time : 12:30:00 PM
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT			
BSES YPL	Vs.	SHAHJAHAN & ANR	Total Days spent : 102
Case No.: 408/24	Case Id: 2412M10471	Referring Judge : Sh. Ashutosh Kumar, DHJS	Hearing Time : 2:00:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
SARABJIT SINGH	Vs.	JASMINE KAUR	Total Days spent : 25
Case No.: 472/20	Case Id: 2412M10983	Referring Judge : Sh. Sidhant Krishan Singh, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
M/S AYE FINANCE LTD	Vs.	JITENDRA KUMAR	Total Days spent : 11
Case No.: 419/24	Case Id: 2412M10469	Referring Judge : Sh. Ashutosh Kumar, DHJS	Hearing Time : 2:00:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
SARABJIT SINGH BEDI	Vs.	JASMINE KAUR BHATIA	Total Days spent : 25
Case No.: 913/17	Case Id: 2410M08880	Referring Judge : Sh. Arjun Kirar, DJS	Hearing Time : 2:30:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
STATE BANK OF INDIA	Vs.	PARVEEN SHARMA	Total Days spent : 81
Case No.: 704/21	Case Id: 2411M09332	Referring Judge : Ms. Charu Asiwai, DJS	Hearing Time : 3:30:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs.	CHANCHAL	Total Days spent : 60
Total : 8			

Cause List for Mediation Centre

Date : 07/01/2025

Mediator : Sh. Sanjay Garg II, DHJS

Case No.: 325769/16 Case Id: 2411M09765 Referring Judge : Sh. Ram Lal Meena, DHJS
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:00:00 AM
BSES YPL Vs. IRFAN
Total Days spent : 49

Total : 1

Mediator : Sh. Sunil Kumar Aggarwal, Retd Judicial Officer

Case No.: 167/23 Case Id: 2410M08846 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 10:30:00 AM
SURYA Vs. ROHTAS
Total Days spent : 82

Case No.: 1504/24 Case Id: 2410M09062 Referring Judge : Ms. Sukriti Singh, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:30:00 AM
BUREAU OF INDIAN STANDARD Vs. M/S MD ENTERPRISES
Total Days spent : 75

Case No.: 1397/24 Case Id: 2410M09065 Referring Judge : Ms. Sukriti Singh, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 11:30:00 AM
BUREAU OF INDIAN STANDARD Vs. M/S PREETI PRODUCTS
Total Days spent : 75

Case No.: 14875/17 Case Id: 2411M09510 Referring Judge : Sh. Rupinder Singh Dhiman, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
CAPITAL FIRST LTD Vs. RAVINDER GARG
Total Days spent : 54

Case No.: 251/24 Case Id: 2411M09749 Referring Judge : Ms. Aneez Bishnoi, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM
DEVOPRIYA NANDI Vs. KUNDAN KUMAR JHA & ORS
Total Days spent : 47

Case No.: 264/22 Case Id: 2411M09593 Referring Judge : Sh. P. Bhargav Rao, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM
STATE Vs. DHARAMPAL SINGH
Total Days spent : 54

Case No.: 10107/16 Case Id: 2410M08901 Referring Judge : Sh. Jiten Mehra, DHJS
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 5:00:00 PM
BRIGADIER RETD SUDHARSHAN KUMAR GROVER Vs. BRIGADIER RETD SURINDER KUMAR GROVER & ORS

Cause List for Mediation Centre

Date : 07/01/2025

Total Days spent : 82

Total : 7

Mediator : Sh. Tejvir Singh Dua, Advocate

Case No.: 7460/23 Case Id: 2411M09995 Referring Judge : Sh. Amit Rana, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM
DEEPALI AHUJA Vs. M/S UNIVERSAL INDUSTRIES & ANR
Total Days spent : 39

Case No.: 768/23 Case Id: 2410M09146 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM
M/S GIO SOFT INDUSTRIES Vs. ARN FOOTWEAR INDUSTRIES
Total Days spent : 74

Case No.: 2457/23 Case Id: 2410M09082 Referring Judge : Dr. Neha Kheria, DJS
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM
VAISHALI Vs. NIKHIL KOHLI & ORS
Total Days spent : 74

Case No.: 513951/16 Case Id: 2410M08941 Referring Judge : Sh. Arjun Kirar, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM
VIKRAM KUMAR Vs. AJAY ARORA
Total Days spent : 81

Case No.: 9981/21 Case Id: 2408M07376 Referring Judge : Ms. Alka Singh, DJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 12:30:00 PM
STATE Vs. SUNIL
Total Days spent : 126

Case No.: 1382/22 Case Id: 2409M08293 Referring Judge : Sh. Sachin Gupta, DHJS
Case Type : MACT : MOTOR ACCIDENT CLAIM ACT CASES Hearing Time : 12:30:00 PM
VIJAY KUMAR Vs. GULSHAN & ORS
Total Days spent : 102

Case No.: 431/23 Case Id: 2412M10762 Referring Judge : Sh. Digvinay Singh, DHJS
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 2:00:00 PM
CANARA BANK Vs. VIJAY KUMAR & ANR
Total Days spent : 18

Total : 7

Mediator : Sh. V.K. Malhotra, Advocate

Cause List for Mediation Centre

Date : 07/01/2025

Case No.: 2366/22	Case Id: 2411M09772	Referring Judge : Ms. Aditi Chaudhary, DHJS	Hearing Time : 11:00:00 AM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
MANISH SETHI	Vs. NEETU SETHI		Total Days spent : 46
Case No.: 561/24	Case Id: 2412M10488	Referring Judge : Sh. Shiv Kumar, DHJS	Hearing Time : 12:00:00 PM
Case Type : PARTITION : SUIT FOR PARTITION			
PREETI MATHUR	Vs. PUNEET DILWARIA & ORS		Total Days spent : 25
Case No.: 853/23	Case Id: 2410M08544	Referring Judge : Ms. Akansha Gautam, DJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
MEENU GUPTA	Vs. VIJAY KUMAR		Total Days spent : 95
Case No.: 274/23	Case Id: 2412M10678	Referring Judge : Ms. Sana Khan, DJS	Hearing Time : 2:00:00 PM
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			
PREM LATA	Vs. SHEELA DEVI & ORS		Total Days spent : 18
Total : 4			

Mediator : Sh. Vinod Gaur, Advocate

Case No.: 561/22	Case Id: 2410M09141	Referring Judge : Sh. Dev Saroha, DJS	Hearing Time : 11:00:00 AM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs. DISHANT KUMAR		Total Days spent : 74
Case No.: 76/24	Case Id: 2412M10476	Referring Judge : Ms. Alka Singh, DJS	Hearing Time : 12:00:00 PM
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY			
BOSCO PUBLIC SCHOOL	Vs. MANISH DHAMIJA		Total Days spent : 25
Case No.: 69/24	Case Id: 2411M09585	Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
SAZIA BIBI @ PRAMILA	Vs. MURAD ANSARI		Total Days spent : 53
Case No.: 757/24	Case Id: 2411M09979	Referring Judge : Sh. Neeraj Sharma, DHJS	Hearing Time : 12:00:00 PM
Case Type : PARTITION : SUIT FOR PARTITION			
NASIRUDDIN	Vs. RABIA & ORS		Total Days spent : 39

Cause List for Mediation Centre

Date : 07/01/2025

Case No.:	783/24	Case Id:	2411M09780	Referring Judge :	Sh. Mukesh Kumar Gupta, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM		
TATA CAPITAL LTD		Vs.	DHARAMRAJ CONTRACTS INDIA PVT LTD & ORS			Total Days spent :	46
Case No.:	1493/23	Case Id:	2410M09318	Referring Judge :	Sh. Sachin Sood, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	2:00:00 PM		
SANJANA DEVI & ORS		Vs.	NORTHERN RAILWAY			Total Days spent :	67
Case No.:	865/23	Case Id:	2408M06761	Referring Judge :	Ms. Karuna, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM		
PRACHI KHANNA		Vs.	SAHIL SEHGAL & ORS			Total Days spent :	144
Case No.:	545/24	Case Id:	2412M10185	Referring Judge :	Sh. Deepak Garg, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM		
NIKE INNOVATIVE		Vs.	GAURAV KUMAR & ORS			Total Days spent :	32
Total :	8						

Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi